

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	
2.	Contempt Case (AT) No. 34 of 2020 in Comp. App. (AT) (Ins) No. 48 of 2020	B. Santosh Babu Vs. Committee of Creditors M/S Smartec Build Systems Pvt. Ltd. Represented by Bank of Baroda	JVL Bharati	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 565 of 2020	Prashant Goyal Suspended Director, Baldeo Metals Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Anr.	Gaurav Srivastava	Savyasachi K. Sahai-R1 Dhiren Shah-R2(IRP)
4.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	Suresh Kumar-R1
5.	Comp. App. (AT) (Ins) No. 652 of 2020	Smt Indrani Brahmachari Vs. Chandra Prakash & Ors.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2
6.	Comp. App. (AT) (Ins) No. 718 of 2020	Joseph Jayananda Vs. Navalmar (UK) Ltd & Anr.	Sumesh Dhawan	Salim A. Inamdar-R1 Modassir Husain-R2

7.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan Pankaj Vivek-R2, R3 & R4
----	---	---	----------------	---

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**